

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 16 of 2014

Dated : 24th September, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

D.P. Chirania ... Appellant(s)

Versus

**Rajasthan Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Misra, Amicus Curiae
Mr. D.P. Chirania

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Ishita Choudhuri Dasgupta
for Respdt. No.1
Mr. Bipin Gupta & Mr. S.K. Bansal
for Respdt. No.2-4

ORDER

Heard the learned counsel for the parties.

Post the matter for further hearing on **8th October, 2014.**

In the meantime, the parties are directed to file their respective written submissions after serving copy thereof on the other side.

**(Justice Surendra Kumar)
Judicial Member**

rkt

**(Rakesh Nath)
Technical Member**

